

Winding up State-owner public enterprise

1530. SHRI RAMCHANDRA BHARDWAJ;

DR. H. P. SHARMA:

Will the Minister of INDUSTRY be pleased to state:

(a) "whether Government have drawn out a plan to wind up the five State-owned enterprises which have been in the red and to revamp the entire public sector;

(b) if so what are the details of the plan; and

(c) what steps have so far been taken to implement the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No decision has been taken by the Government in this regard.

(b) and (c) Does not arise.

Legislation for common civil code

1531. SHRI RAMANAND YADAV: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) whether Government are considering to bring legislation in the current session of the Parliament for the common civil code in the country; and

(b) if so, by when the common civil code will be brought before the House; if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LAW AND JUSTICE (SHRI H. R. BHARDWAJ): (a) No, Sir.

(b) The framing of common civil code involves changes in the personal laws applicable to minority communities. It is the policy of the Government not to undertake any amendment in the personal law

relating to any minority community unless the initiative therefor comes from the community itself.

Indo-Italian collaboration for Research and Development Projects

1532. SHRI K. VASUDEVA PANICKER: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government propose to enter into collaboration with the Italian Companies for undertaking joint research and development projects; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b) Government have no reservations to consider proposals of collaboration with other countries including Italy for undertaking joint research and development projects with due regard to its policies, its priorities and its national interest.

Rihand Super Thermal Power Project

1533. SHRI RAMCHANDRA BHARADWAJ:

DR. H. P. SHARMA:

SHRI BHAGATRAM MANHAR;

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that the Rihand Super Thermal Power project has been plagued with delays;

(b) if so, whether, as reported in the Times of India of September 5, 1985 a UK Government agency, British Electricity International has expressed strong reservations about the project management capabilities of Northern Engineering Industries, the British contractor to whom the Rs. 1200 crore project has been entrusted for implementation on a turnkey basis; and